

भारत निर्वाचन आयोग  
Election Commission of India

निर्वाचन सदन  
NIRVACHAN SADAN  
अशोक रोड, नई दिल्ली-110001  
ASHOKA ROAD, NEW DELHI-110001

No. ECI/PN/126/2024

Dated: 07<sup>th</sup> August, 2024

PRESS NOTE

Subject: Bye-Elections to the Council of States from various States- reg.

There are 12 casual vacancies in the Council of States from 09 States, as per the following details:

S.No.	Name of Member (Shri/Smt./Ms.)	State	Cause of Vacancy	Term up to	
1	Kamakhya Prasad Tasa	Assam	Vacancies occurred due to election of the sitting members to the 18 <sup>th</sup> Lok Sabha w.e.f. 04.06.2024.	14.06.2025	
2	Sarbananda Sonowal			09.04.2026	
3	Misha Bharti	Bihar		07.07.2028	
4	Vivek Thakur	Haryana		09.04.2026	
5	Deepender Singh Hooda			09.04.2026	
6	Jyotiraditya M. Scindia			Madhya Pradesh	21.06.2026
7	Chh. Udayanraje Bhonsle	Maharashtra		02.04.2026	
8	Piyush Vedprakash Goyal			04.07.2028	
9	K. C. Venugopal	Rajasthan		21.06.2026	
10	Biplab Kumar Deb	Tripura		02.04.2028	
11	Dr. K. Keshava Rao	Telangana		Resignation on 05.07.2024.	09.04.2026
12	Mamata Mohanta	Odisha		Resignation on 31.07.2024.	02.04.2026


2. The Commission has decided to hold 12 separate bye-elections to the Council of States to fill up the above-mentioned vacancies in accordance with the following schedule:

Sl. No	Events	Dates	
1.	Issue of Notifications	14 <sup>th</sup> August, 2024 (Wednesday)	
2.	Last date of making nominations	21 <sup>st</sup> August, 2024 (Wednesday)	
3.	Scrutiny of nominations	22 <sup>nd</sup> August, 2024 (Thursday)	
4.	Last date for withdrawal of candidatures	<b>For Assam, Madhya Pradesh, Maharashtra and Tripura</b>	<b>For Bihar, Haryana, Rajasthan, Telangana and Odisha</b>
		26 <sup>th</sup> August, 2024 (Monday)	27 <sup>th</sup> August, 2024 (Tuesday)
5.	Date of Poll	03 <sup>rd</sup> September, 2024 (Tuesday)	
6.	Hours of Poll	09:00 am- 04:00 pm	
7.	Counting of Votes	03 <sup>rd</sup> September, 2024 (Tuesday) at 05:00 pm	
8.	Date before which election shall be completed	06 <sup>th</sup> September, 2024 (Friday)	

3. The Commission has directed that for the purpose of marking preference(s) on the ballot paper, only integrated violet colour sketch pen(s) of pre-fixed specification, provided by the Returning Officer, shall be used. No other pen shall, under any circumstances, be used in the aforesaid elections.

4. Adequate measures for close monitoring of the election process by appointing observer shall be taken to ensure free and fair elections.

5. Broad Guidelines of Covid-19 issued by ECI, available at link <https://www.eci.gov.in/eci-backend/public/api/download?url=LMAhAK6sOPBp%2FNF0iRfXbEB1EVSLT41NNLRiYNIJF36vrUxbfqkDatmHy1Ze%2FzVx8iLjn2ReU7TiroYobglg5mD1wF5S%2FZXPhQgD4VIKIMSPLONSLXFIYoHBoPTnXgDsP9B2iaICrQLo%2Fna%2F2NHinhNMwmCRY5P%2FYdSwGcQifcDqNyNaupH6WhpbTHK1> to be followed, wherever applicable, during entire election process by all persons.

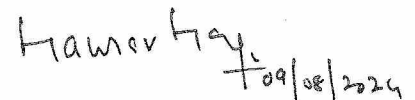


(PRAFULL AWASTHI)  
UNDER SECRETARY

**HARYANA VIDHAN SABHA SECRETARIAT**

Endst.No. HVS-LA-78/2024/ 18330 Dated Chandigarh, the 9-08-24

A copy of the Press Note is forwarded to all the Members of Haryana Vidhan Sabha for information.



(GAURAV GOYAL)  
Assistant Returning Officer  
for Bye-Election to the Council of States-  
2024 and Deputy Secretary, Haryana  
Vidhan Sabha Secretariat